GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO.1731 TO BE ANSWERED ON THE 2ND JULY. 2019

RESTRUCTURED WEATHER BASED FASAL BIMA YOJANA

1731. SHRI BHAGWANTH KHUBA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government mandated provisions are made available to farmers under the Restructured Weather Based Fasal Bima Yojana;
- (b) if so, the details thereof;
- (c) whether any State Governments have sent proposals to the Centre for the crops-wise Restructured Weather Based Fasal Bima Yojana; and
- (d) if so, the details thereof, State-wise including Karnataka?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d): Yes Sir. With a view to provide protection against likely yield loss due to adverse weather parameters, especially to horticultural crops or crops for which past yield data is not available, weather index based Restructured Weather Based Crop Insurance Scheme (RWBCIS) has also been introduced by the Government from Kharif 2016 season in the country alongwith Pradhan Mantri Fasal Bima Yojana (PMFBY).

Similar to PMFBY, RWBCIS is available to all States/Union Territories and optional/voluntary for the States and they have to select insurance company, notify the crops & areas and provide weather data of current season to settle the claims under the scheme. During 2018-19, 12 States/Union Territories namely, Andhra Pradesh, Chhattisgarh, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Rajasthan, Telangana, Uttar Pradesh, Uttarakhand and West Bengal opted for implementation of the RWBCIS.
